

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE**

**CONTEMPT PETITION NO.170/00092/2019**

**IN**

**OA NO.170/00311/2017**

**DATED THIS THE 10<sup>TH</sup> DAY OF OCTOBER, 2019**

**HON'BLE DR K B SURESH....MEMBER (J)  
HON'BLE SHRI C V SANKAR .....MEMBER (A)**

Sri.G.Varadaraj Pai,  
Age:      Years,  
S/o G Balakrishna Pai,  
3-125A Prem Nishan  
Vamanjoor,  
Mangaluru-575 028.

...Applicant

(By Advocate Shri.P.Kamalesan)

Vs.

1. Sri.S.Rajendrakumar,  
Post Master General,  
S.K.Region,  
Bangalore-560 001.

...Respondents

**ORDER (ORAL)**

**HON'BLE DR K.B.SURESH, MEMBER (J)**

Heard. Against our order dated 25.10.2018 in OA No.311/2017, Writ Petition No.48586/2019 has been filed before the Hon'ble High Court of Karnataka. Therefore, CP is dismissed but with liberty. Notices discharged. No order as to costs.

**(C V SANKAR)  
MEMBER (A)**

**(DR K B SURESH)  
MEMBER (J)**

/rsh/

**Annexures referred to by the Applicant in CP No.170/00092/2019**

Annexure C1: Copy of order in OA No.311/2017 dated 25.10.2018